

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF USHDEV WINDPARK PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ushdev Windpark Private Limited
2.	Date of incorporation of corporate debtor	22.11.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40300TN2012PTC088608
5.	Address of the registered office and principal office (if any) of corporate debtor – As per MCA records.	Registered office: No.262/2, 2nd Floor, JP Complex, 2 nd Middle Street, Maharajanagar, Tirunelveli, Tamil Nadu – 627011, India. Previous Registered Office: No. A9, First Floor, (Old No. 18) Parsn Commercial Complex, No. 600, Mount Road, Chennai, Tamil Nadu – 600006, India.
6.	Insolvency commencement date in respect of corporate debtor	14.10.2025
7.	Estimated date of closure of insolvency resolution process (180 days)	11.04.2026
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	S Rajendran IBBI Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	2nd Floor, Hari Krupa, 71/1, Mc Nicholas Road, Chetpet, Chennai - 600 031. Email: cs.srajendran.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	C/o. S Rajendran & Associates 2nd Floor, Hari Krupa, 71/1, Mc Nicholas Road, Chetpet, Chennai - 600 031. Email: cirp.ushdevwindpark@gmail.com
11.	Last date for submission of claims	28.10.2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives - NA are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of corporate insolvency resolution process of **USHDEV WINDPARK PRIVATE LIMITED** on 14.10.2025.

The creditors of **USHDEV WINDPARK PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 28.10.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18.10.2025

Place: Chennai

RAJENDRAN Digitally signed
by RAJENDRAN
SHANMUGA SHANMUGAM
M Date: 2025.10.18
11:59:18 +05'30'

S Rajendran

Interim Resolution Professional

IBBI Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241
Authorisation for Assignment valid till 31st December 2025

